

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.130. IA/976(AHM)2022
ITEM No. 131. IA/572(AHM)2021 in
CP(IB) 401 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Oriental Bank of Commerce
V/s
Bajrang Cotgin Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin R Dave, Ld. Adv.
For the Respondent : Ms. Khyati Punjabi, Ld. Adv. [for R-1 to 7, 19 and 20 in
IA/572(AHM)2021]

ORDER

IA/976(AHM)2022

This application is filed by the Liquidator producing on record the first progress report. It is taken on record. Accordingly, IA/976(AHM)2022 stands disposed of.

IA/572(AHM)2021

This application is filed by the RP under Sections 43 and 66 of the IBC, 2016. Respondents No. 1 to 7, 19, and 20 have filed the reply. Other Respondents did not file the reply as they had already proceeded ex-parte. The pleadings are complete.

The matter stands adjourned to 30.01.2023.

-SD-
SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev